

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.11.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 453 of 2021	M. K. Dhir & Ors. Vs. Punjab National Bank & Anr.	Vivek Malik	Rahul Kumar-R1 Vijay Kr. Gupta-IRP

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 898 of 2021	Mahavir Singhal Vs. Anr International Pvt. Ltd. & Ors.	Abhishek Kedia	
3.	Comp. App. (AT) (Ins) No. 900 of 2021	Sachin Bhandari Vs. Osaka Pharmaceuticals Pvt. Ltd. Represented by Liquidator Abhishek Nagori	Honey Satpal	
4.	Comp. App. (AT) (Ins) No. 901 of 2021	SP Propbuild LLP Vs. Rabinder Kumar Mintri (Resolution Professional – Today Homes Noida INDIA Ltd.)	Kapil Kher	

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 881 of 2020	Union Bank of India Ltd. Vs. Supreme Manor Wada Bhiwandi Infrastructure Pvt. Ltd.	Arpan Behl	Dhaval Mehrotra Aman Verma
6.	Comp. App. (AT) (Ins) No. 936 of 2020	BDH Industries Ltd. Vs. Mars Remedies Pvt. Ltd.	Kairav Trivedi	M.S. Vishnu Sankar
7.	Comp. App. (AT) (Ins) No. 124 of 2021	N.P. Dhamania VS. ANS Apartment Pvt. Ltd. With	Partha Sil	R.P. Bhardwaj-RP GP Madaan Aditya Madaan Shravan Chandrashekhar

8.	Comp. App. (AT) (Ins) No. 125 of 2021	Mayank Dhamania VS. ANS Apartment Pvt. Ltd.	Partha Sil	R.P. Bhardwaj-RP GP Madaan Aditya Madaan Chandrashekhar
9.	Comp. App. (AT) (Ins) No. 410 of 2021	Mr. Kalpesh Dineshbhai Patel Director of Kingston Paptech Pvt. Ltd. Vs. Krishna Paper Trading Co. & Anr.	Manisha T. Karia	Monaal Devawalo- RP
10.	Comp. App. (AT) (Ins) No. 419 of 2021	Punjab National Bank Vs. Multiwal Duplex Pvt. Ltd. Through RP & Anr.	Pritam Bishwas	Arjun Syal Shreyan Das-R2
11.	Comp. App. (AT) (Ins) No. 530 of 2021	Agrawal Poly Plast Pvt. Ltd. Vs. Star Lamipacks Pvt. Ltd.	Anuradha Dutt	
12.	Comp. App. (AT) (Ins) No. 779 of 2021	Reliance Asset Reconstruction Company Ltd. Vs. Narendra Plastics Pvt. Ltd.	Amit Mahaliyan	

For Hearing

13.	Comp. App (AT) (Ins) No. 1412 of 2019	NLMK India Service Centre Pvt. Ltd. Vs. PME Power solution (India) Ltd.	Rachit Devgun	Dinesh Kapil
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By order of Hon'ble Chairperson
-sd/-
Registrar